

**THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH
(through web-based video conferencing platform)**

Item 43

CP No. 18/Chd/Hry/2022

Under Section 252(3), CA 2013

In the matter of:-

Upasna Singh, Shareholder,
Eheco Tourism Pvt. Ltd

...Petitioner

Vs.

ROC NCT of Delhi & Haryana

...Respondent

Due to holding of Allahabad Bench in the second half, the matter could not be taken up today, hence adjourned to 01.02.2023.

-sd-
Court Officer

December 06, 2022
SM